

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1788
ANSWERED ON:20.07.2004
RENEWAL OF LICENCES OF SWIMMING POOLS
Manoj Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Licensing Department of Delhi Police has renewed all the licences of swimming pools by ignoring all the rules;
- (b) if so, the number of such swimming pools;
- (c) whether the Licensing Department has granted licence to certain swimming pools having no water;
- (d) if so, the details thereof and action taken against guilty officers;
- (e) the number of cases where the owners of the swimming pools have misled the Licensing Department by producing false documents and got the licences renewed; and
- (f) the action proposed to be taken against such persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.RAGHUPATHY)

- (a) : There is no case in which Delhi Police has renewed such a licence without observing the prescribed procedures.
- (b): Does not arise.
- (c): No, Sir.
- (d): Does not arise.
- (e): No such case has come to the notice of Delhi Police.
- (f): Does not arise.